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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 85 (RE-2007)/2004-2009
NEW DELHI, DATED THE 27th NOVEMBER, 2007

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-2009, the Director General of Foreign Trade hereby amends the Public Notice No.81 (RE-2007)/2004-2009 dated 15th November,2007 in Hand Book of Procedures, Vol-I as under:-

1. The following shall be inserted at the end of Para 2.8(v) of Hand Book of Procedures (v1):

Sl.No.	Code No.	Categories of importers/exporters
13	0100000142	Ordnance factories under the Ordnance Factories Organisation
14	0100000151	The Directorate of Purchase and Stores, Department of Atomic Energy, Government of India

2. This issues in public interest.

Sd./-
(R.S.Gujral)
Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

(Issued from F.No. 01/94/180/753/AM08/PC-I
No.01/94/180/752/AM08/PC-I)

